

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 465**  
TO BE ANSWERED ON 22.07.2021

**SHELTER HOMES FOR DETOXIFICATION**

465: SHRI BHASKAR RAO NEKKANTI:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether Shelter Homes have been notified and designated by Government as Home for detoxification and counselling of children affected by substance abuse; and
- (b) if so, State-wise details of such Shelter Homes thereof, particularly in the State of Odisha?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) and (b) Ministry provides funds in the form of 'Grants-in-Aid' to the States/UTs under Child Protection Services (CPS) scheme for CCIs. Additional financial support is given for the CCIs having children with special needs i.e. children who are either affected by substance abuse or who are mentally or physically challenged. The scheme provides an amount of Rs. 10.48 lakh for purchase of specialized equipment and materials like psychological test materials, training materials for speech and language, teaching materials wheel chairs, crutches, etc for accommodating 10 children.

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